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**BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 234 OF 2024**

Kishore Kumar Meher

...Applicant

-Vs-

State of Odisha & Ors.

...Respondents

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FOR NAVKIRAN ENTERPRISES PVT. LTD.


DIRECTOR

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**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 234 of 2024**

Kishore Kumar Meher, aged about 54 years old, S/o-Tribikram Meher, Khairmal, Roxa, PS-Manamunda Dist-Boudh, Odisha, 762015.

...Applicant

-Vs-

1. STATE OF ODISHA Through Chief Secretary, Government of Odisha, Lokaseba Bhawan At/po-Bhuabneswar, Dist-Khurdha, 751001
email: csori@nic.in

2. District Collector, Boudh, Nuasahi, Bauda, Jogiberini, Dist-Boudh, Odisha 762014 dm-boudha@nic.in

3. Member Secretary, Odisha State Pollution Control Board
A/118, Unit-VII, Nilakantha Nagar, Bhubaneswar, PIN-751012, Odisha
Email: member.secy@ospcboard.org

4. Regional Director, Central Ground Water Board, South Eastern Region, Bhubaneswar Bhujal Bhawan, Khandagiri, Bhubaneswar, Pin-751030, Email: rdser-cgwb@nic.in

FOR NAVKIRAN ENTERPRISES PVT. LTD.

Dikram

DIRECTOR

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5. District Manager, Odisha State Civil Supply Corporation Boudh, At/Po-Old Collectorate Building, Dist-Boudh, PIN-762014 Email-cso-boudh@gmail.com

6. M/s. Navkiran Enterprises Pvt Limited Represented by its Director Sri Niraj Kumar Kansal, At: Padampur Tukuda, P.O: Nuapali, Dist. Boudh. Pin-762018

...Respondent

AFFIDAVIT-IN-REPLY TO THE INQUIRY REPORT OF THE FACT FINDING COMMITTEE ON BEHALF OF RESPONDENT NO. 6

I, Niraj Kumar Kansal, son of Ramawatar Agarwal, aged about 45 years, Director of M/s. Navkiran Enterprises Pvt. Ltd., the Respondent no. 6 herein, working for gain at Padampur, Tukuda, P.O. Nuapali, Dist. Boudh, Odisha – 762018, do hereby state as follows:

1. I say that I am one of the Directors of the Respondent no. 6 and duly authorized to swear and affirm the present affidavit for and on behalf of the Respondent no. 6.
2. I say that I have received a copy of the Affidavit filed by the Civil Supplies Officer Cum District Manager, Odisha State Civil Supply Corporation containing the report of the fact-finding committee. I say that I have read and understood the contents of the said affidavit.
3. Without going into the allegations made therein, I say that from a perusal of the affidavit and the report, it will appear that the Fact-



Sarat Kumar Meher
9-12-23
Sarat Kumar Meher
Notary, Sonepur

FOR NAVKIRAN ENTERPRISES PVT. LTD.

Niraj Kumar Kansal
DIRECTOR

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Finding Committee has recommended 10 actions on part of the respondent no. 6 after conducting its enquiry.

4. In this regard, I say that the respondent no. 6 has already complied with and is still complying with all the 10 points recommended by the Committee. This will be evident from the following:

- I. Increase the holding capacity of the equalization/collection tank of the ETP to hold an adequate amount of waste water generated from the unit.

Response:

The unit has already increased the holding capacity of the equalization tank capacity by installing an equalization tank of 100 KLD. This was inspected by the Regional Officer, State Pollution Control Board, Balangir during its inspection of the unit carried out June 21, 2025. A copy of the said report is annexed and marked as "A".

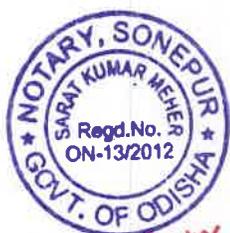
- II. The unit shall make arrangements across the boundary near ETP such that no waste water shall be discharged outside the premises.

Response:

The unit has made necessary arrangements to ensure that no waste water is being discharged outside the premises. In fact, the unit is utilizing the waste water for irrigation purposes inside the unit premises. This has also been confirmed by the during the inspection held on June 21, 2025. A copy of such inspection report has already been annexed.

- III. The unit shall produce land conversion documents of the land being used for industrial purposes.

Response:



Sarat Kumar Meher
2-12-25
Sarat Kumar Meher
Notary, Sonepur

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The requisite documents with regard to conversion of land in the form of Record of Rights and the order sheet are already a part of the said affidavit at pages 300 to 314. The same are once again annexed and marked as "B".

- IV. The unit shall dispose of its solid waste in earmarked areas inside the premises as per consent conditions.

Response:

The unit is disposing solid waste in earmarked areas inside the premises. This has also been confirmed during the inspection held on June 21, 2025. Relevant photographs in this regard are annexed and marked as "C".

- V. The unit shall install a Sewage Treatment Plant (STP) of adequate capacity for the treatment of domestic wastewater generated inside the premises.

Response:

The unit has already installed a Sewage Treatment Plant of adequate capacity, which is functional. This has also been confirmed during the inspection held on June 21, 2025.

- VI. The unit shall install a flow meter in all bore wells and also maintain the Logbook immediately.

Response:

The unit has installed pipe & pump in just one borewell, wherein a flow meter has already been installed and is functional. The other three borewells inside the unit are converted to recharge pits. No pipes or pumps are installed in the remaining three borewells hence there is no requirement of installation of flow meters. The unit undertakes not to use the other three bore wells in the future as well and has overtime planned to convert the remaining borewells to recharge pits. The relevant pictures and bills for the flow meter installed is annexed and marked as "D".



Sarat Kumar Meher
2-12-25
Sarat Kumar Meher
Notary, Sonepur

FOR NAVKIRAN ENTERPRISES PVT. LTD.

DK
DIRECTOR

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- VII. The unit shall install a separate energy meter in the ETP and the reading of the energy meter will be submitted to the Board every month without fail.

Response:

The unit has installed an Energy meter and a logbook for the same is maintained. We undertake to submit the monthly reading of the meter to the State Pollution Control Board. A copy of the logbook for the month of November, 2025 is annexed and marked as "E".

- VIII. The unit shall utilize the entire treated wastewater for plantation inside the factory premises. The minimum land requirement will be 1 acre per TPH of paddy processing. Under no circumstances, wastewater shall be discharged to outside of the unit. If required, the unit shall acquire additional land for plantation and utilization of entire wastewater.

Response:

The unit is utilizing the entire treated wastewater inside the factory premises. This has also been confirmed by the during the inspection held on June 21, 2025. As per the norms of the State Pollution Control Board we already have the required land. Our total paddy processing capacity is 21 TPH and we have total land of Ac 26.88 Dec. the details of the same are as following:

RoR Number	Land Area
16/6	7.00
24/37	4.71
24/38	10.00
16/8	4.17
16/9	1.00
TOTAL	26.88

- IX. A green belt shall be provided at least 33% of the total area of the land acquired by the unit. The record of the trees planted



Sarat Kumar Meher
Notary, Sonepur

FOR NAVKIRAN ENTERPRISES PVT. LTD.

[Signature]
DIRECTOR

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and survived shall be furnished to the Board and to the DFO concerned.

Response:

The unit has planted about 2000 trees in the last monsoon season and are in the process of planting more trees in the coming monsoon and cover up the required 33% of the total land. We undertake to submit the required information with the DFO concerned.

X. The performance evaluation of the Effluent Treatment Plant shall be conducted by reputed institutes like IIT/CSIR and the annual report shall be submitted to the Board by end of the June for the previous financial year.

Response:

We are in the process of appointing a reputed institute to evaluate the performance of our ETP and undertake to submit annual report of the same to the Board by end of the June for the previous financial year.

In the above background, I say that the unit is compliant with the relevant Environmental Laws and is not causing any pollution.

- 6. Accordingly, it is submitted that the instant application be dismissed and/or disposed in view of the aforesaid facts.
- 7. The statements contained in paragraphs 1 to 5 of the foregoing affidavit are true to my knowledge and those made on paragraph 6 are my respectful submissions before this Hon'ble Tribunal.

FOR NAVKIRAN ENTERPRISES PVT. LTD.

Solemnly affirmed before me on this the _____ day of _____ November, 2025

[Signature]
DIRECTOR

Deponent

AFFIDAVIT

The Declarant having been identified S.K. Meher Advocate of Sonnum Solemnly affirmed before me on this the 2nd Dec. Day 2025 at 5 A.M./P.M. Contents having been readover and Explained to the declarant who have/has perfectly understood the same to be correct and true in this affidavit.

[Signature]
2-12-25

S.K. Meher, Notary, Sonapur
Regd. No.-ON-13/2012



[Signature]
2-12-25
Sarat Kumar Meher
Notary, Sonapur

[Signature]
2-12-25
Sarat Kumar Meher
Advocate, Sonapur
E.N.-O-418/86

FOR NAVKIRAN ENTERPRISES PVT. LTD.

[Signature]
DIRECTOR

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ANNEXURE- A
ANNEXURE-R3/9

INSPECTION REPORT ON RICE MILL OF M/S. NAVKIRAN ENTERPRISES PVT. LTD., AT: PADAMPUR, TUKUDA, P.O.: NUAPALI DIST: BOUDH REGARDING RENEWAL OF CONSENT TO OPERATE

1.	Date of inspection.	:	21.06.2025
2.	Name of the rice mill & address.	:	M/s. Navkiran Enterprises Pvt. Ltd., At.: Padampur, Tukuda, P.O.: Nuapali, Dist.: Boudh
3.	Person met during inspection	:	Sri Niraj Kumar Kansal, Director
4.	Consent status	:	The unit has obtained Consent to Operate upto 30.06.2025 vide this office letter no. 1466 dtd. 29.03.2025.
5.	Consent applied with adequacy of fee.	:	Online application received on dt.10.06.2025 vide login ID:6489107. The unit has deposited consent fees of Rs. 2,50,000/- vide earlier online receipt no.684879063 dtd. 08.12.2021. The consent fees is adequate upto 31.03.2026.
6.	Date of commissioning	:	2021
8.	Production capacity	:	Boiled Rice – 21 MT per hour Broken Rice – 0.3MT per hour Rice Bran – 1.2 MT per hour CPP (Husk Fired) – 0.75 MW
9	Water Consumption per day	:	200 KL approx.
10	Waste water generation per day	:	150 KL approx.
11	Treatment system for treatment of parboiled effluent.	:	The existing ETP has a capacity of 500 KLD. The unit has completed the construction of constructed additional equalization tank of 100 KLD. The final outlet of ETP is being used for irrigation inside factory premises. One nos. of sample collected from outlet of the ETP of the unit. Analysis report is enclosed.
12.	Final discharge point.	:	Land for irrigation.
13.	Investment (un-depreciated investment in land, building, plant & machinery and electric installation (excluding working capital)	:	Rs.1788.69 lakhs (As per the CA certificate submitted by the unit)



2X6

14. Analysis result.

Sl No	Location of sampling points	pH	TSS (mg/l)	BOD (mg/l)	Oil and Grease (mg/l)
1	Outlet of ETP discharged to land for irrigation	7.1	68	26	2
Prescribed standard of the Board		5.5.-9.0	100.0	30.0	10.0

15. Boiler Detail:

No. of Boiler	Type	Quantity of steam generation/hr.	Stack height above G.L.
1	ABP Energy Energytek Pvt. Limited	10 TPH.	90'

16. Air Pollution Control System adopted: The rice mill has installed the cyclone as air pollution control devices at the stack attached to the husk fired boiler. The unit is also provided Cyclone in the milling section.

17. Solid waste management: Husk ash generated as solid waste is being dumped inside the factory premises.

18. Details of consent to operate fee: The unit has deposited Rs.2,50,000/- vide earlier online receipt no. 684879063 dt.08.12.2021 adequate upto 31.03.2026.

Other Observations

1. The unit has installed an STP for the treatment of domestic wastewater generated from the unit.
2. The unit has completed the construction of constructed additional equalization tank of 100 KLD.
3. The installation of a separate energy meter for the ETP of the unit is under process.

Recommendations: The unit has applied for renewal of consent to operate vide application no. 6489107 dtd.01.07.2025 along with consent fee adequate up to 31.03.2026. In view of the above a suitable decision may be taken for the grant of renewal of Consent to Operate in favour of the unit upto 31.03.2026.



Sarat Kumar Meher
25/12/24
Sarat Kumar Meher
Notary, Sonepur

B. Singh
Regional Officer
SPC Board, Balangir

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ANIN EXURF- 3

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Schedule I Form No.39-A

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ମୌଜା : ପଦ୍ମପୁର ଛୁକୁଡ଼ା

ତହସିଲ : ବୌଦ୍ଧ

ଥାନା : ମନମୁଣ୍ଡା

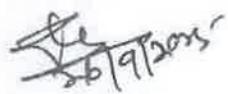
ତହସିଲ ନମ୍ବର : 92

ଥାନା ନମ୍ବର : 144

ଜିଲ୍ଲା : ବୌଦ୍ଧ

ଜମିଦାରଙ୍କ ନାମ ଓ ଖେତ୍ର ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖେତ୍ର ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		16/6				
2) ପ୍ରକାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		Navkiran Enterprises Pvt. Ltd. Through Director ନିରଜ କୁମାର କନସଲ ପି:ରାମଅବତାର ଅଗ୍ରସାଲି ଜା: ମାରବାଡ଼ି ବା: ଖାର୍ଡ ନଂ.୧୬, ବରଗଡ଼, ପୋଖ/ଥାନା/ଜିଲ୍ଲା- ବରଗଡ଼, ପିନ-୭୬୮୦୨୮				
3) ସ୍ୱତ୍ୱ	ରକ୍ଷିତ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେୟ	ନିଷ୍କାର ସେୟ ଓ ଅନ୍ୟାନ୍ୟ ସେୟ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		7070.00	5302.50	707.00	13079.50	2020-21 ସନ ଠାରୁ ଦେୟ ।
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ		ଦାଖଲ ଖାରଜ କେଶ ନଂ 1909/2020 ହୁକୁମ ମତେ ତା15.12.2020 ଅତିରିକ୍ତ ତହସିଲଦାର, ବୌଦ୍ଧ କ ଆଦେଶ ମୁତାବକ ସଂଶୋଧନ କରାଗଲା ।				
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ଖଜଣା ଆୟତ୍ତ ତାରିଖ - 04/01/1994						

True Copy attested.


 CSJ CUM DISTRICT MANAGER
 OSCSC LTD.
 BOUDH

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Schedule I Form No.39-A						
KHATIYAN						
Mouza : Padmapur Tukuda			Tahasil: Boudh			
P.S: Manamunda			Tahasil No : 92			
P.S No : 144			Dist: Boudh			
Name of the Landlord and Khewat or Khatian serial Number			Odisha Govt. Khewat No.1			
1) Khatiyani Serial No.			16/6			
2) Name of the Recorded Tenant, Father's Name, Caste and Residence			Navkiran Enterprises Pvt. Ltd. Through Director Niraj Kumar Kanasal S/O Rama Avatara Agrawalla, Caste- Marawadi Vill- Ward No 16 , Bargarh, Post/PS/Dist- Bargarh, PIN- 768028.			
3) Sarwa		Rayati				
4) Demand		Water Tax	Rent	Cess	Nistar Cess and other cess if any	Total
			7070.00	5302.50	707.00	13079.50
		5) Progressive Payment Details				
		Payment from 2020-21 Onwards.				
6) Special Context if any		Corrected vide Order of Addl. Thasildar Boudh MC No- 1909/2020 dtd 15.12.2020 .				
BLANK SPACE FOR STAMPING						
Last date of Publication - 30/06/1993						
Date of Fixation of Rent - 04/01/1994						

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G.S.O. EUM (11/12/2020)
OSCSCLTD.
BOUDH

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ଖତିଆନର କ୍ରମିକ ନଂ : 16/6		ମୌଜା : ପଦ୍ମପୁର ବୁକୁଡ଼ା				ଜିଲ୍ଲା : ବୌଦ୍ଧ
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10		11	12
1	ଘରବାରି		1	7200	0.6961	Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case No. 43/2021 u/s, 8(A) of OLR Act.
2	ଘରବାରି		3	9700	1.6066	Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case No. 43/2021 u/s, 8(A) of OLR Act.
4	ଘରବାରି		0	0900	0.0364	Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case No. 43/2021 u/s, 8(A) of OLR Act.
5	ଘରବାରି		0	3400	0.1376	Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case No. 43/2021 u/s, 8(A) of OLR Act.
7	ଘରବାରି		0	8800	0.3561	ଖା.ଖା.ନଂ 16/4. Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case, No. 43/2021 u/s 8(A) of OLR Act.
5 plots			7	0000	2.8328	

ରାଷ୍ଟ୍ରୀୟ ପୁରଣା ବିଜ୍ଞାନ କେନ୍ଦ୍ର 01/10/2025 08:10:36 IP :27.122.62.58

True
Copy attached
[Signature]
GSO CUM DISTRICT MANAGER
OSCSC LTD.
BOUDH

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Khata Serial No : 16/6		Mouza: Padmapur Tukuda				Dist: Boudh
Plot No & Chaka No	Kisam & Rent of Plot	Detail description of Kisam and its Boundary	Area			Remarks
			Acre.	Dec.	Hectare	
7	8	9	10	11	12	
1	Gharabari		1	7200	0.6961	Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case No. 43/2021 u/s, 8(A) of OLR Act.
2	Gharabari		3	9700	1.6066	Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case No. 43/2021 u/s, 8(A) of OLR Act.
4	Gharabari		0	0900	0.0364	Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case No. 43/2021 u/s, 8(A) of OLR Act.
5	Gharabari		0	3400	0.1376	Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case No. 43/2021 u/s, 8(A) of OLR Act.
7	Gharabari		0	8800	0.3561	Khata No.16/4, Kissam corrected vide order of the Addl. Tahasildar, Boudh dtd. 31.03.21 in Case, No. 43/2021 u/s 8(A) of OLR Act.
5 plots			7	0000	2.8328	

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Copy attached

MISS. J. K. SINGH
DISTRICT MANAGER
OS CSC LTD.
BOUDH

Schedule I Form No.39-A

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ଖତିୟାନ

ମୌଜା : ବିଜାପଦର

ତହସିଲ : ବୌଦ୍ଧ

ଥାନା : ମନମୁଖା

ତହସିଲ ନମ୍ବର : 89

ଥାନା ନମ୍ବର : 146

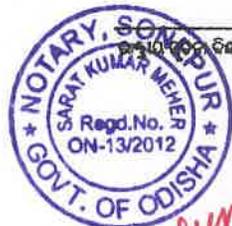
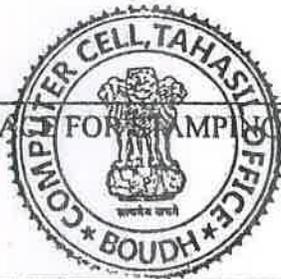
ଜିଲ୍ଲା : ବୌଦ୍ଧ

କମ୍ପାନୀର ନାମ ଓ ଖୋଲାଣ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର	ଓଡ଼ିଶା ସରକାର ଖୋଲାଣ ନମ୍ବର 1					
୧) ଖତିୟାନର କ୍ରମିକ ନଂ	24/37					
୨) ପ୍ରଜାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ	NAVKIRAN ENTERPRISES PVT LTD. Company Director, ନିରଜ କୁମାର କଂଶାଳ ପି:ରାମ ଅବତାର ଅଗ୍ରଷାଳ ଜା: ମାରବାଡ଼ି ବା: ବ୍ରହ୍ମଚାରୀ, ଖାର୍ଡ ନଂ 16, ପୋ/ଥା/ଜି- ବରଗଡ, ପିନ- 768028					
୩) ସ୍ୱତ୍ୱ	ରକ୍ଷିତ					
୪) ବେତ୍ତ	ଜଳକର	ଖଜଣା	ସେସ	ନିଷ୍ଠାର ସେସ ଓ ଅନ୍ୟାନ୍ୟ ସେସ ଯଦି କିଛି ଥାଏ	ମୋଟ	୫) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		128.70	96.50	12.90	238.10	ସନ 2023-24 ଠାରୁ ବେତ୍ତ ।
୬) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ	ଦାଖଲ ଖାରଜ କେଶ ନଂ 1187/2023 ତହସିଲଦାର, ବୌଦ୍ଧ ହୁକୁମ ମୁତାବକ ସମସ୍ତ ପୁଟ ନଂ ଓ ରକବା କୁ ପୁରାତନ ଖାତା ନଂ 24/21 ରୁ ସଂଶୋଧନ କରାଗଲା ।					

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ଅତିମ ପ୍ରକାଶନ ତାରିଖ : 31/07/1993

ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ : 04/01/1994

Sarat Kumar Meher
Notary, Sonapur

15.08.2023

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KHATIAN

Mouza- Bijapadar
Thana- Manamunda
Thana Number- 146

Tahasil- Boudh
Tahasil No. 89
District- Boudh

Name of the landloard and khewat and khatian sirial number		Odisha Govt. Khewat No.1				
1. Khatian Serial No.		24/37				
2. Name of the Recorded Tenand, Father's name, cast and Residente		NAVKIRAN ENTERPRISES PVT LTD. Company Director, Niroj Kumar Kansal S/O Ram Abatar Agrawal, Cast-Maivadi, Ward No.16, P.O./P.S. Bargarh Dist-Bargarh, Pin-768028				
3. Satwa	Rayati					
4. Demand	Water Tax	Rent	Cess	Nister Cess and other cess if any	Total	5. Progressive Payment Details
		128.70	96.50	12.90	238.10	
6. Special Context if any		Correct vide order of Addl. Tahasildar, Boudh MC No.1187/2023 all plots number and Sabik khata No.24/21.				

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Last date of publication- 31.07.1993

Date of Fixa ion of Rent- 04.01.1994



Sarat Kumar Meher
2-12-24
Sarat Kumar Meher
Notary, Sonepur



ଖତିୟାନର କ୍ରମିକ ନଂ : 24/37		ମୌଜା : ବିକାପଦର			ଜିଲ୍ଲା : ବୌଦ୍ଧ
ପୁର ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପୁରର ଖରଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ କୌଣସି	ରକବା		
			ଏକର	ଫି	ସେକ୍ସଡ
୭	୮	୯	୧୦	୧୧	୧୨
194 ପୁରୁଣାବନ୍ଧି	ଶାରଦ ଅଣତଳସେଚିତ ଚିନି	ଉ: ବୈରାଗି ସାହୁ ଓଲେଇ ଦ: ନିଜ	0080		0.0324
219 ଭୋଗରା	ଶାରଦ ଅଣତଳସେଚିତ ଏକ	ଉ: ନିଜ ଦ: ଅନାବାଦି	0290		0.1174
220 ଭୋଗରା	ଶାରଦ ଅଣତଳସେଚିତ ଏକ	ଉ: ଅନ:ବାଦି ଦ: ନିଜ	0320		0.1295
224 ଭୋଗରା	ଶାରଦ ଅଣତଳସେଚିତ ଏକ	ଉ: ନିଜ ଦ: ନିଜ	0230		0.0931
225 ଭୋଗରା	ଶାରଦ ଅଣତଳସେଚିତ ଏକ	ଉ: ନିଜ ଦ: ଚନ୍ଦ୍ର କର୍ଣ୍ଣ ଓଲେଇ	0100		0.0405
226 ଭୋଗରା	ଶାରଦ ଅଣତଳସେଚିତ ଏକ	ଉ: ନିଜ ଦ: ଚନ୍ଦ୍ର କର୍ଣ୍ଣ ଓଲେଇ	0060		0.0243
231 ତୁମୁରିଖୁଲି	ଶାରଦ ଚକସେଚିତ ଏକପଦାଲି	ଉ: ନିଜ ଦ: ଅନାବାଦି	0180		0.0728
241 ତୁମୁରିଖୁଲି	ଶାରଦ ଚକସେଚିତ ଏକପଦାଲି	ଉ: ନିଜ ଦ: ଚନ୍ଦ୍ର କର୍ଣ୍ଣ ଓଲେଇ	0450		0.1821
242 ତୁମୁରିଖୁଲି	ଆଟ	ଉ: ନିଜ ଦ: ନିଜ	0140		0.0567
243 ତୁମୁରିଖୁଲି	ଆଟ	ଉ: ନିଜ ଦ: ନିଜ	0160		0.0647
245 ତୁମୁରିଖୁଲି	ଶାରଦ ଅଣତଳସେଚିତ ଚିନି	ଉ: ନିଜ ଦ: ଅନାବାଦି	0160		0.0647
248 ତୁମୁରିଖୁଲି	ଶାରଦ ଅଣତଳସେଚିତ ଚିନି	ଉ: ବୈରାଗି ସାହୁ ଓଲେଇ ଦ: ନିଜ	0260		0.1052
250 ତୁମୁରିଖୁଲି	ଆଟ	ଉ: ଚନ୍ଦ୍ର କର୍ଣ୍ଣ ଓଲେଇ ଦ: ନିଜ	0900		0.3642
251 ତୁମୁରିଖୁଲି	ଆଟ	ଉ: ନିଜ ଦ: ନିଜ	1380		0.5585
14 ପୁଟ			4710		1.9061



Sarat Kumar Meher
2-12-24

[Signature]
Record Keeper
Tahasil Office, Boudh

[Signature]
15.05.2023
TAHASILDAR
BOUDH

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Page No - 16

Khatian Serial No. 24/37		Mouza- Bijapadar			Dist. Boudh	
Plot No. & Chaka No.	Kisam & Rent of plot	Detail description of Kisam & its Boundary	Area			Remarks
			Acrw	Dec.	Hectare	
7	8	9	10		11	12
194 Purunabasti	Sarada Anajala Sechita 3	N- Bairagi Sahu Uger S- Nija (Self)	0	080	0.0324	
219 Bhogara	Sarada Anajala Sechita 1	N- Nija(self) S- Anabadi	0	290	0.1174	
220 Bhogara	Sarada Anajala Sechita 1	N- Anabadi S- Nija(self)	0	320	0.1295	
224 Bhogara	Sarada Anajala Sechita 1	N- Nija(self) S- Nija(self)	0.	230	0.0931	
225 Bhogara	Sarada Anajala Sechita 1	N- Nija(self) S- Chandra Karna Oger	0	100	0.0405	
226 Bhogara	Sarada Anajala Sechita 1	N- Nija(self) S- Chandra Karna Oger	0	060	0.0243	
231 Dumurijhuli	Sarada Jala Sechita eak	N- Nija'self) S- Anabadi	0	180	0.0728	
241 Dumurijhuli	Sarada Jala Sechita Eak	N- Nija (self) S- Chandra Karna Uger	0	450	0.1821	
242 Dumurijhuli	Atta	N- Nija(self) S- Nija(self)	0	140	0.0567	
243 Dumurijhuli	Atta	N- Nija(self) S- Nija(self)	0.	160	0.0647	
245 Sarada Anajala- Dumurijhuli	Anajalasechita Sarada -3	N- Nija(self) S- Anabadi	0.	160	0.0647	
248 Dumurijhuli	Sarada Anajala Sechita 3	N- Bairagi Sahu Uger S- Nija(self)	0	260	0.1052	
250 Dumurijhuli	Atta	N- Chandra Karna Uger S- Nija(self)	0.	900	0.3642	
251 Dumurijhuli	Atta	N- Nija(self) S- Nija(self)	1 4	380 710	0.5585 1.9061	
14 plots						

Sarat Kumar Meher
Notary, Sonepur

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Form No.39-A

ଖତିୟାନ

ମୌଜା : ବିଜାପଦର
 ଥାନା : ମନମୁଣ୍ଡା
 ଥାନା ନମ୍ବର : 146

ତହସିଲ : ବୌଦ୍ଧ
 ତହସିଲ ନମ୍ବର : 89
 ଜିଲ୍ଲା : ବୌଦ୍ଧ

କମିସନର ନାମ ଓ ଖୋସାଟ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖୋସାଟ ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		24/38				
2) ପ୍ରକାର ନାମ, ପିତାଙ୍କ ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		NAVKIRAN ENTERPRISES PVT LTD. Company Director, ନିରଜ କୁମାର କଂପାନୀ ପି:ରାମ ଅବତାର ଅଗ୍ରସାଲ ଜା: ମାରବାଡ଼ି ବା: ବ୍ରହ୍ମଚାରୀ, ପ୍ଲଟ ନଂ 16, ପୋ/ଥା/ଜି- ବରଗଡ଼, ପିନ- 768028				
3) ସ୍ୱତ୍ୱ	ରକ୍ଷିତ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିଷ୍କାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		57.00	43.00	6.00	106.00	ସନ 2023-24 ଠାରୁ ଦେୟ ।
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ	ଦାଖଲ ଖାରଜ କେଶ ନଂ 1192/2023 ତହସିଲଦାର, ବୌଦ୍ଧ ହୁକୁମ ମୁତାବକ ପୁଟ ନଂ 123 ରକବା ଏ 0.5300 ହି, ପୁଟ ନଂ 129 ରକବା ଏ 0.7400 ହି, ପୁଟ ନଂ 184 ରକବା ଏ 0.130 ହି, ପୁଟ ନଂ 185 ରକବା ଏ 0.500 ହି, ପୁଟ ନଂ 86 ରକବା ଏ 0.3500 ହି, ପୁଟ ନଂ 188 ରକବା ଏ 0.120 ହି ପୁଟ ନଂ 189 ରକବା ଏ 0.6100 ହି, ପୁଟ ନଂ 191 ରକବା ଏ 0.120 ହି, ପୁଟ ନଂ 192 ରକବା ଏ 0.570 ହି, ପୁଟ ନଂ 193 ରକବା ଏ 0.360 ହି, ପୁଟ ନଂ 199 ରକବା ଏ 1.620 ହି, ପୁଟ ନଂ 201/938 ରକବା ଏ 4.350 ହି ପୁରାତନ ଖାତା ନଂ 24/12 ରୁ ସଂଶୋଧନ କରାଗଲା ।					
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ଅତିମ ପ୍ରକାଶନ ତାରିଖ -						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

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Addl. District Magistrate
Boudh

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GSO CUM DISTRICT MANAGER
OSCSC LTD.
BOUDH

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18

BHULEKH

LAND RECORDS WEB PORTAL OF ODISHA

Schedule Form No.39-A

KHATIYAN

Mouza	Bijapadar	Tahasil	Boudh
Police Station	Manamunda	Tahasil No.	89
PS No.	146	District	Boudh

Name of Land lord & khewat or Khatiyani		Govt. of Odisha Khewat No.1				
1.SI.No of Khatiyani		24/38				
2.Name of Recorded Tenant / Father's name & Residence		NAVKIRAN ENTERPRISES PVT. LTD. Company Director, Niraj Kumar Kansal, S/o-Ram Avatar Agrawalla, Caste:Marwadi, Resident of-Brahmachari, Ward No.16, PO/PS/Dist: Bargarh, PIN: 768028				
3.Satwa	Rayati					
4.Demand	Water Tax	Rent	Cess	Nistar Cess & other Cess if any	Total	5) Progressive payment details
		57.00	43.00	6.00	106.00	Payment from 2023-24 onwards
6. Special Remarks, if any		M.C No.1192/2023 by order of Tahsildar, Boudh corrected Plot No.123 Area Ac.0.5300 dec., Plot No.129 Area.Ac.0.7400 dec., Plot No.184 Area Ac.0.130 dec., Plot No.185 Area Ac.0.500 dec., Plot No.86 Area Ac.0.3500 dec., Plot No.188 Area Ac.0.120 dec., Plot No.189 area Ac.0.6100 dec., Plot No.191 Area Ac.0.120 dec., Plot No.192 area Ac.0.570 dec., Plot No.193 area Ac.0.360 dec., Plot No.199 Area Ac.1.620 dec., Plot No.201/938 area Ac.4.350 dec. brought forward from Old Khata No.24/12 and corrected accordingly.				
BLANK SPACE FOR STAMPING						
Last date of publication- Date of fixation of Rent-						

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CSO CUM DISTRICT MANAGER
OSCSC LTD.
BOUDH

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ଖରିଦ୍ଦାନ କ୍ରମିକ ନଂ : 24/38		ମୌଜା : ବିଜାପଦର				ଜିଲ୍ଲା : ବୌଦ୍ଧ
ପୁର ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପୁରର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତ୍ତତ୍ତ୍ୱ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10		11	12
123 ମହୁଲହୁଲି	ଘରବାରି	ଉ: ସିତାଶୁ ଶେଖର ସିଂହଦେବ ଦ: ନିଜ	0	5300	0.2145	
129 ମହୁଲହୁଲି	ଘରବାରି	ଉ: ନିଜ ଦ: ନିଜ	0	7400	0.2995	
184 ପୁରୁଣାବଣି ଚକ	ଘରବାରି	ଉ: ନିଜ ଦ: ଚନ୍ଦ୍ର କର୍ଣ୍ଣ ଓଗେର	0	1300	0.0526	
185 ପୁରୁଣାବଣି ଚକ	ଘରବାରି	ଉ: ନିଜ ଦ: ନିଜ	0	5000	0.2023	
186 ପୁରୁଣାବଣି	ଘରବାରି	ଉ: ରାସ୍ତା ଦ: ନିଜ	0	3500	0.1416	
188 ଘଣିମାଳ	ଘରବାରି	ଉ: ଚମରା ମହାପାତ୍ର ଦ: ରାସ୍ତା	0	1200	0.0486	
189 ଘଣିମାଳ	ଘରବାରି	ଉ: ମୌଜା: ପଦ୍ମପୁର ଦ: ରାସ୍ତା	0	6100	0.2469	
191 ରାସ୍ତାପାଖ	ଘରବାରି	ଉ: ରାସ୍ତା ଦ: ନିଜ	0	1200	0.0486	
192 ରାସ୍ତାପାଖ	ଘରବାରି	ଉ: ରାସ୍ତା ଦ: ନିଜ	0	5700	0.2307	
193	ଘରବାରି		0	3600	0.1457	
199 ବଣୁଡ଼ାଚକ	ଘରବାରି	ଉ: ରାସ୍ତା ଦ: କେଶବ ଚନ୍ଦ୍ର ସାହୁ ଓଗେର	1	6200	0.6556	
201/938 ବଣୁଆଚ	ଘରବାରି	ଉ: ରାସ୍ତା ଦ: ଚନ୍ଦ୍ରା କର୍ଣ୍ଣ ଓଗେର	4	3500	1.7604	
12 plots			10	0000	4.0470	

ରାସ୍ତା ଉପରେ ବିଜାପଦର କେନ୍ଦ୍ର 25/09/2025 07:50:32 IP :27.122.62.57

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[Signature]

CSO CUM DISTRICT MANAGER
OSCSC LTD.
BOUDH

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Sl.No. of Khatiyā :24/38		Mouza: Bijapadar	Area			Dist: Boudh
Plot No.& Chaka Name	Kisam & Rent of Plot	Particulars of Kisam & boundary	Ac.	Dec.	Hectare	Remarks
7	8	9	10		11	12
123-Mahuljhuli	Gharabari	N:Sitansu Sekhar SinghDeo S:Nija	0	5300	0.2145	
129-Mahuljhuli	Gharabari	N; Nija S: Nija	0	7400	0.2995	
184-Purunabasti Chaka	Gharabari	N: Nija S:Chandra karna oger	0	1300	0.0526	
185-Purunabasti Chaka	Gharabari	N: Nija S: Nija	0	5000	0.2023	
186-Purunabasti	Gharabari	N:Rasta S:Nija	0	3500	0.1416	
188-Sandhimal	Gharabari	N:Chamara Mohapatra S:Road	0	1200	0.0486	
189-Sandhimal	Gharabari	N:Mouza Padmapur S:Rasta	0	6100	0.2469	
191-Rastapakha	Gharabari	N: Rasta S: Nija	0	1200	0.0486	
192-Rastapakha	Gharabari	N: Rasta S: Nija	0	5700	0.2307	
193	Gharabari		0	3600	0.1457	
199-Danadatada	Gharabari	N:Rasta S:Keshaba Chandra Sahu Oger	1	6200	0.6556	
201/938 -Bada Atta	Gharabari	N:Rasta S:Chandra Karna oger	4	3500	1.7604	
12 plots			10	0000	4.0470	

Translated Copy attested.

28/9/2021
 CSO CUM DISTRICT MANAGER
 OSCSC LTD.
 BOUDH

2X

Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ପଦ୍ମପୁର ବୃକ୍ଷତା
ଥାନା : ମନମୁଣ୍ଡା
ଥାନା ନମ୍ବର : 144

ତହସିଲ : ବୌଦ୍ଧ
ତହସିଲ ନମ୍ବର : 92
ଜିଲ୍ଲା : ବୌଦ୍ଧ

ଜମିଦାରଙ୍କ ନାମ ଓ
ଖେଣ୍ଡାଟ ବା ଖତିୟାନର
କ୍ରମିକ ନମ୍ବର ଓଡ଼ିଶା ସରକାର ଖେଣ୍ଡାଟ ନମ୍ବର 1

୧) ଖତିୟାନର କ୍ରମିକ ନଂ 16/8

୨) ପ୍ରକାର ନାମ, ପିତାର
ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ ନବକିରନ ଏଣ୍ଟରପ୍ରାଇଭେଟ ପ୍ରାଇଭେଟ ଲିମିଟେଡ ତରଫେ ଡାଇରେକ୍ଟର ନିରଜ କୁମାର କନସଲ
ପି:ରାମଅବତାର ଅଗ୍ରସାଲ ଜା: ବଣିଆ ବା: ବ୍ରହ୍ମଚାରୀ ସାତ ନମ୍ବର-୧୭, ବରଗଡ, ପୋଷ/ଥାନା/
ଜିଲ୍ଲା- ବରଗଡ, ପିନ-୭୬୮୦୨୮

୩) ସ୍ୱତ୍ୱ	ରୟତି					
୪) ଦେୟ	ଜଳକର	ଖଜଣା	ସେସ	ନିଷ୍କାର ସେସ ଓ ଅନ୍ୟାନ୍ୟ ସେସ ଯଦି କିଛି ଥାଏ	ମୋଟ	୫) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
			35.15	26.35	3.55	65.05

୬) ବିଶେଷ ଅନୁସଙ୍ଗ
ଯଦି କିଛି ଥାଏ ଦାଖଲ ଖାରଜ କେଶ ନଂ 1355/2022 ହୁକୁମ ମତେ ତା 25.05.2022 ରେ ଅତିରିକ୍ତ ତହସିଲଦାର, ବୌଦ୍ଧ ଆଦେଶ
ମୁତାବକ ସଂଶୋଧନ କରାଗଲା ।

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Handwritten signature and text: Addl. Tahasildar Boudh

ଅତିମ ପ୍ରକାଶନ ତାରିଖ : 30/06/1993
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ : 04/01/1994

ରାଷ୍ଟ୍ରୀୟ ସ୍ୱତନ୍ତ୍ର ଟିକାନ ଚେତ୍ର , ଓଡ଼ିଶା

25/05/2022



Handwritten signature and text: Sarat Kumar Meher, Notary, Sonapur

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Translated copy of
Page no. - 22

KHATIAN

Mou_a- Padmapur(Tukuda)
Thana- Manamunda
Thana Number-144

Tahasil- Boudh
Tahasil No. 92
District- Boudh

Name of the landloard and Khewat and Khatian sirial number		Odisha Govt.Khewat No.1				
1. Khatian Serial No.		16/8				
2. Name of the Recorded Tenand Father's name, Cast and Residents		NAVKIRAN ENTERPRISES PVT LTD. company Director Niroj Kumar Kansal S/O Ram Abatar Agrawal Cast-Bania, R/O Bramhachari Ward No.16, Bargarh, P.O./P.S. Dist-Bargarh, Pin-768028				
3. Satya		Rayati				
4. Demand	Water Tax	Rent	Cess	Nistar Cess and other cess if any	Total	5. Progressive payment Details
		35.15	26.35	3.55	65.05	Payment from 2022-23 onwards
6. Special Context if any XXXXXXXXXX		Correct vide order of Addl. Tahasildar, Boudh MC No. 1355/2022				
BLANK SPAGE FOR STAMPING						
Last date of publication -		30.06.1993				
Date of Fixasion of Rent -		04.01.1994				



Sarat Kumar Meher
25-12-24
Sarat Kumar Meher
Notary, Sonepur

24

ଖତିୟାନର କ୍ରମିକ ନଂ : 16/8		ମୌଜା : ପଦ୍ମପୁର ଚୁକୁଳା			ବିଭା : ବୌଦ୍ଧ
ପୂର୍ବ ନମ୍ବର ଓ ଚଳର ନାମ	ଦିସମ ଓ ପୂର୍ବର ଖଜଣା	ଦିସମର ବିଶ୍ୱାସିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା		ମତ୍ୟ
			ଏକର	ଫି	
୭	୮	୯	୧୦	୧୧	୧୨
33 ଭାନିହୁଇା	ଆଟ	ର: ନିତ ଦ: ଶଙ୍କର ମନିକ	1100	0.4452	ଖା.ଖା. ନଂ 16/5
34 ଭାନିହୁଇା	ଶାରଦ ଅଣଭଳସେବିତ ଦୁଇ	ର: ନିତ ଦ: ନିତ	1400	0.5666	ଖା.ଖା. ନଂ 16/5
35 ଭାନିହୁଇା	ଆଟ	ର: ଅନାବାଦି ଦ: ନିତ	1150	0.4654	ଖା.ଖା. ନଂ 16/5
37 ଭାନିହୁଇା	ଆଟ	ର: ଅନାବାଦି ଦ: ନିତ	0270	0.1093	ଖା.ଖା. ନଂ 16/5
41 ଭାନିହୁଇା	ଆଟ	ର: ଅନାବାଦି ଦ: ନିତ	0250	0.1012	ଖା.ଖା. ନଂ 16/5
5 ପୂର୍ବ			4170	1.6877	

(Signature)
Addl. Tahasildar
Boudh

ରାଷ୍ଟ୍ରୀୟ ସୂଚନା ବିଜ୍ଞାନ କେନ୍ଦ୍ର, ଓଡ଼ିଶା

25/05/2022



(Signature)
25-12-22
Sarat Kumar Meher
Notary, Sonepur

*5

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Khatian Serial No. 16/8		Mouza- Padmapur(Tukuda)				Dist-Boudh
Plot No. & Chaka No.	Kisam & Rent of plots	Detail description of Kisam & its Boundary	Area		Remarks	
			Acres	Dec		
7	8	9	10	11	12	
33 Janijhula	Atta	N-Nija(self) S-Shankar Malik	1	100	0.4452	Khakha No.16/5
34 Janijhula	Sarada Anajal Sechita 2	N-Nija(self) S-Nija(self)	1	400	0.5666	Khakha No.16/5
35 Janijhula	Atta	N-Anabadi S-Nija(self)	1.150		0.4654	Khakha No.16/5
37 Janijhula	Atta	N-Anabadi S-Nija(self)	0	270	0.1093	Khakha No.16/5
@* Janijhula	Atta	N-Anabadi S-Nija(self)	0	250	0.1012	Khakha No.16/5



Sarat Kumar Meher
25-12-24
Sarat Kumar Meher
Notary, Sonepur

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Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ପଦ୍ମପୁର ବୁକୁଡ଼ା

ତହସିଲ : ବୌଦ୍ଧ

ଥାନା : ମନମୁଖା

ତହସିଲ ନମ୍ବର : 92

ଥାନା ନମ୍ବର : 144

ଜିଲ୍ଲା : ବୌଦ୍ଧ

ଜମିଦାରଙ୍କ ନାମ ଓ ଖେଣ୍ଡାଟ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର	ଓଡ଼ିଶା ସରକାର ଖେଣ୍ଡାଟ ନମ୍ବର 1
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୧) ଖତିୟାନର କ୍ରମିକ ନଂ	16/9
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୨) ପ୍ରକାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ	ନବକିରନ ଏଣ୍ଟରପ୍ରାଇଜେସ ପ୍ରାଇଭେଟ ଲିମିଟେଡ ତରଫେ ତାଲରେକ୍ଟର ନିରଜ କୁମାର କନସଲ ପି:ରାମଅବତାର ଅଗ୍ରସାଲ ଜା: ବଣିଆ ବା: ବ୍ରହ୍ମଚାରୀ ଷାର୍ଡ ନମ୍ବର-୧୭, ବରଗଡ, ପୋଷ/ଥାନା/ ଜିଲ୍ଲା- ବରଗଡ, ପିନ-୭୬୮୦୨୮
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୩) ସ୍ତର	ରୟତି					
୪) ଦେୟ	ଜଳକର	ଖଜଣା	ସେସ	ନିଷ୍କାର ସେସ ଓ ଅନ୍ୟାନ୍ୟ ସେସ ଯଦି କିଛି ଥାଏ	ମୋଟ	୫) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
			5.00	3.75	0.50	9.25

୬) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ	ଦାଖଲ ଖାରଜ କେଶ ନଂ 1356/2022 ବୁକ୍ସ ମତେ ତା 25.05.2022 ରେ ଅତିରିକ୍ତ ତହସିଲଦାର, ବୌଦ୍ଧ ଆଦେଶ ମୁତାବକ ସଂଶୋଧନ କରାଗଲା ।
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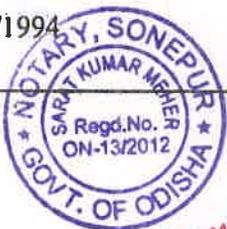
ଅତିମ ପ୍ରକାଶନ ତାରିଖ : 30/06/1993

ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ : 04/01/1994

[Signature]
Add. Tahasildar
Boudh

ଉତ୍ପାଦନ ସୂଚନା ଖୋଳି ଦେବ, ଓଡ଼ିଶା

25.05/2022



[Signature]
Sarat Kumar Meher
Notary, Sonepur

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Page No. - 25

KHATIAN

Mouza-Padampur (Tukuda)

P.S. Manamunda

P.S.No.144

Tahasil- Boudh

Tahasil No.92

Dist-Boudh

Name of the landloard and khewat
and khatian sirial number

Odisha Govt. Khewat No.1

1. Khatian Sirial No,

16/9

2. Name of the Recorded Tenand
Father's name, cast and
ResidenceNAVKIRAN ENTERPRISES PVT.LTD
Company Director Niroj Kumar
Kansal S/O Ram Abatar Agrawal,
Cast-Bania, R/O Brahmachari
Ward No.16, Bargarh, P.O./P.S./
Dist-Bargarh, Pin-768028

3. Swata

Rayati

4. Demand

Water Tax

Rent

Cess

Nistar cess
and other
cess if any

Total

5. Progressive
payment
Details

5.00

3.75

0.50

9.25

payment from
2022-23 ownwa

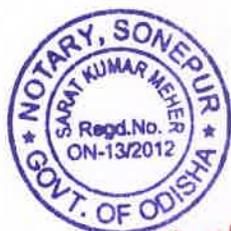
6. Special Context if any

Correct vide order of Addl. Tahasildar,
Boudh MC No.2356/2022

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Last date of publication- 30.06.1993

Date of Fixation of Rent- 04.01.1994



Sarat Kumar Meher
Sarat Kumar Meher
Notary, Sonepur

Sarat Kumar Meher
Notary, Sonepur

~~3~~

ଓଡ଼ିଶା ନମ୍ବର : 16/9		ମୌଜା : ପଦ୍ମପୁର ଚୁକୁଡ଼ା			ଜିଲ୍ଲା : ବୌଦ୍ଧ	
ପୂର୍ବ ନମ୍ବର ଓ ବକର ନାମ	ଦିସମ ଓ ପୂର୍ବର ଖଜଣା	ଦିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଟି	ରକରା			ମରବୀ
			ଏକର	ଫି	ହେକ୍ଟର	
୭	୮	୯	୧୦	୧୧	୧୨	୧୨
34/132 ଜାନିହୁଇ	ଶାରଦ ଅଣକଳସେବିତ ଦୁଇ	ଭ: ନିଜ ଦ: ନିଜ	0100	0.0405		ଖା.ଖା. ନଂ 16/7
33/131 ଜାନିହୁଇ	ଆଡ	ଭ: ନିଜ ଦ: ଶଙ୍କର ମନ୍ଦିର	0900	0.3642		ଖା.ଖା. ନଂ 16/7
2 ପୂର୍ବ			1000	0.4047		

[Signature]
25/05/2022
Addl. Tahsildar
Boudh

25/05/2022

ରାଷ୍ଟ୍ରୀୟ ସୂଚନା ବିଜ୍ଞାନ କେନ୍ଦ୍ର, ଓଡ଼ିଶା



[Signature]
Sarat Kumar Meher
Notary, Sonapur

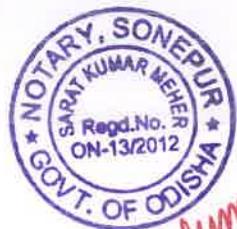
28 29

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Page No. 28

Khatian Serial No. 16/9

Mouza- Padmapur (Tukuda)

Plot No. & Chaka No.	Kisam & Rent of plot	Details description of Kisam & its Boundary	Area			Remarks
			Acrs	Dec	Hectars	
7	8	9	10		11	12
34/132 Janijhuli	Sarada Anajala Sechita -2	N- Nija (self) S- Nija (self)	0	100	0.0405	Khakha No. 16/7
33/131 Janimunda	Atta	N- Nija (self) S- Sankar Malik	0	900	0.3642	Khakha No. 16/7
2 Plot			1	000	0.4047	



Sarat Kumar Meher
2-12-20

Sarat Kumar Meher
Notary, Sonepur

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Order sheet details

(548)
24

Case Details :

Court name : Addl. Tahasildar 2, Boud	Case type : OLR-8(A)
Case no. : 2-43/2021	Case year: 2021
Case institution date : 29/01/2021	

	Mobile No.		Mobile No.
Niroj Kumar Kansal	7077966411	Addl Tahasildar Boudh	9040670638

Land Record Details :

District	Tahasil	Village	Khatiyan	Plot	Transaction Area	Unit
Boud	Boudha	ପଦ୍ମପୁର ଚୁକୁଡା	16/6	1	1.7200	Acre
Boud	Boudha	ପଦ୍ମପୁର ଚୁକୁଡା	16/6	2	3.9700	Acre
Boud	Boudha	ପଦ୍ମପୁର ଚୁକୁଡା	16/6	4	0.0900	Acre
Boud	Boudha	ପଦ୍ମପୁର ଚୁକୁଡା	16/6	5	0.3400	Acre
Boud	Boudha	ପଦ୍ମପୁର ଚୁକୁଡା	16/6	7	0.8800	Acre

Case Action Details :

Action	Action Date	Details
Admission	29/01/2021	Case institution
		Perused the petition filed by Navkiran Enter Prises Pvt. Ltd through Niraj Kumar Kansal S/o- Ram Awatar Agrawalla . . At- baragarh , P.S- Baragarh District- Baragarh regarding conversion of the case land to Gharabari Kissam U/S 8(A) of OLR Act 1960 in the above land scheduled
		Register the case.
Case Forwarded	29/01/2021	Send the application to the R.I. Dahya for submission of detailed enquiry report alongwith Sketch Map showing all particulars (viz. Boundary of land, approach Road etc.). If the said land is suitable for conversion, issue proclamation inviting objection, if any from general public and collect the conversion fees towards premium & ground rent as per prescribed Govt. approved rate vide R&DM Deptt. Notification No. 9207 dt. 20.03.2017 from the applicant. Put up after receipt of the enquiry report from R.I. Dahya
		(Dictd.) Addl. Tahasildar. Boudh

True Copy attested.

(Signature)
CSO CUM DISTRICT MANAGER
OSCSC LTD.
BOUDH

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Translated Copy of page no - 29

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Order Sheet details

Cases details:

Court name: Addl. Tahasildar 2, Boudh	Case type: OLR- 8(A)
Case No. 2-43/2021	Case year: 2021
Case institution date: 29.01.2021	

	Mobile No.		Mobile No.
Niroj Kumar Kansal	7077966411	Addl. Tahasildar Boudh	9040670638

Land Record Details:

District	Tahasil	Village	Khatiyon	Plot	Transaction Area	Unit
Boud	Boudha	Padmapur-Tukuda	16/6	1	1.7200	Acre
Boud	Boudha	Padmapur-Tukuda	16/6	2	3.9700	Acre
Boud	Boudha	Padmapur-Tukuda	16/6	4	0.0900	Acre
Boud	Boudha	Padmapur-Tukuda	16/6	5	0.3400	Acre
Boud	Boudha	Padmapur-Tukuda	16/6	7	0.8800	Acre

Case Action Details:

Action	Action date	Details
Admission	29/01/2021	Case institution
Case Forwarded	29/01/2021	<p>Perused the petition filed by Navkiran Enter Prises Pvt. Ltd. through Niraj kumar Kansal S/o- Ram Awatar Agrawalla, At-Baragarh, P.S- Baragarh, District-Baragarh regarding conversion of the case land to Gharabari kissam U/S 8(A) of OLR Act, 1960 in the above land scheduled</p> <p>Register the case.</p> <p>Send the application to the R.I. Dahya for submission of detailed enquiry report alongwith Sketch Map showing all particulars (viz. Boundary of land, approach Road etc). If the said land is suitable for conversion, issue proclamation inviting objection, if any from general public and collect the conversion fees towards premium & ground rent as per prescribed Govt. approved rate vide R & DM Deptt. Notification No.9207 dt.20.03.2017 from the applicant.</p> <p>Put up after receipt of the enquiry report from R.I. Dahya</p> <p style="text-align: right;">(Dictd.) Sd/ 29.01.2021 Addl. Tahasildar, Boudh</p>

Translated Copy attested.

CSO CUM DISTRICT MANAGER
OSCS LTD.
BOUDH

~~32~~

~~310~~

Page no. ~~34~~

ଅଧ୍ୟକ୍ଷ ଚକ୍ର ଓ ଚାକିରୀ	ଅଧିକାରୀଙ୍କର ଉପରୋକ୍ତ ଓ ଉପର	ଅନୁମୋଦିତ କାର୍ଯ୍ୟାଳୟ କାର୍ଯ୍ୟାଳୟ ବିଭାଗର ଚାକିରୀ ୩
୧	୨	୩

18/3/2021

Case is taken up today.

R.I. Dahya has submitted the enquiry report on the OLR-S(A) Case No.43/2021 vide his Letter No.29 dated. 3.3.2021. It is revealed from the enquiry report of the R.I. Dahya that the case land stands recorded in the name of Navkiran enterprises Pvt. Ltd. Through Director Niraj Kumar Kansal S/O Ramavtar Agrawalla, Caste:Marwadi, Ward No.16,Bargarh,PO/PS/Dist.Bargarh having an Area of Ac.7.000 Decl. relating to Khata No.16/6, of Mouza Padmapur tukuda and has applied for conversion of Agriculture land to Non-Agricultural land. Plot wise area are placed below.

Mouza	Khata No.	Plot No.	Kissam	Area(in acre)
Padmapur Tukuda	16/6	1	S.J.-II	1.720
		2	Do	3.970
		4	Do	0.090
		5	Atta	0.340
		7	do	0.880
		Total		

The above Agricultural land covers the following points.

1. The proposed conversion land does not obstruct natural water sources and the passage of man animal and agricultural implements.
2. It does not cause any inconvenience of difficulty to the neighboring land owner.
3. It is ascertained that the applicant applied the above land to convert non agricultural land for functioning of a Rice mill and it is not affect the normal agricultural operation in neighborhood plots.
4. The applied plot is more than 500 meters from National High Ways-57 and it is found that Village Road is available to suit land.
5. An amount of Rs.700000/- towards premium and G.R. of Rs.7000/- will be collected from the applicant after due approval from the Competent Authority.

The Sub-Collector is empowered to approve the conversion of Agricultural land to homestead land covering more than Ac.0.25 Dec. of land as per G.O.No.9781 Dt.23.03.2017 of R & DM Dept..Odisha.

Hence the Case Record is submitted to the Sub-Collector, Boudh for kind approval.

True Copy Attested

[Signature]
30/3/2021

GSO CUM DISTRICT MANAGER
OSCS LTD.
BOUDH

(Dictd.)

[Signature]
Addl. Tahasildar, Boudh

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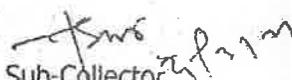
Page No. 76

[ଓଡ଼ିଶା ଅଭିଲେଖ ପ୍ରକରଣ ପୂର୍ବକ, ୧୯୭୪, ର.ପା.ରା ୨୦୭ (୧) ଦ୍ରଷ୍ଟବ୍ୟ]

(CONTINUATION OF ORDER SHEET)

ଆବେଦନ କରାଯାଇଥିବା କାର୍ଯ୍ୟାଳୟର ନାମ	ଅଧିକାରୀଙ୍କର ଆଦେଶ ଓ ସ୍ୱାକ୍ଷର	ଆବେଦନ ପ୍ରକାଶ କରାଯାଇଥିବା କାର୍ଯ୍ୟାଳୟର ନାମ
	<p>The case record is taken up today. Perused the endorsement dated 18.03.2021 of Addl.Tahasildar, Boudh wherein he has recommended the proposal for conversion of land to Gharabari as per 8 (A) of OLR Act.</p> <p>Perused the case record. One Navkiran Enterprises Pvt. Ltd, through Director, Niraj Kumar Kansal S/o Ram Abatar Agrawalla Caste: Marwadi, Ward No. 16, Bargarh PO/PS/ Dist; Bargarh has applied for conversion of land to non agriculture purpose as per Section-8-(A) of OLR Act pertaining to Khata No.16/6 Chaka Plot No. 1,2,4,5, and 7 having Area Ac.7.000 of Mouza: Padmapur Tukuda under Boudh Tahasil . From the case record it is revealed that the case land is suitable for conversion as per the provision contained under Government guidelines. The Tahasildar, Boudh has mentioned that the proposed conversion does not obstruct natural water sources, any inconvenience of difficulty to the neighboring land owners and also it does not affect the normal agricultural operation in neighborhood plots.</p> <p>In pursuance of Clause (3-a) of section-2 of the Odisha Land Reforms Act, 1960 (Odisha Act 16 of 1960) read with of Notification No. 25303 dated 12.08.2016 and No. 9781 dated 23.03.2017 of Revenue & Disaster Management Department, Odisha, Bhubaneswar the proposal submitted by the Addl.Tahasildar, Boudh for conversion of land to non-agricultural purpose on dated 18.03.2021 is hereby approved. Return the case record to lower Court.</p>	

True copy attested

(Dictated)

 Sub-Collector,
 Boudh,
 Sub-Collector
 Boudh


 TAHASILDAR
 BOUDH


 Addl. District Magistrate
 Boudh

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Page no. 36

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ଉପର କମିଶନ ଉପାଧିକାରୀ ଉପାଧିକାରୀ	ଅଧିକାରୀଙ୍କ ଆଦେଶ ଉପରେ	ଅନୁମୋଦିତ ତାରିଖ ଉପାଧିକାରୀ
	9	

26.03.2021

Case is taken up today.

Perused the orders dtd 25.3.2021 of Sub-Collector, Boudh regarding conversion of Agricultural Land to non-Agricultural purpose. The Sub-Collector, Boudh has approved the proposal of OLR Case No.43/2021 pertaining to Khata No.196, having an area of Ac.7.000 Decl. of Mouza Padmapur tukuda, PS: Manamunda, Dist. Boudh. Hence, the applicant is directed to deposit the Govt. dues as required for conversion of Agricultural Land to non-Agricultural purpose by 31.03.2021.

(Dictd.)

[Signature]
 Addl. Tahasildar
 Boudh

Demand fixed prior 4 C, 8

Poin: Rs 700000.00
 G.R. Rs 7000.00
 D.F. Rs 500.00
Total : Rs 707500.00

[Signature]

True copy attested

[Signature]
 TAHASILDAR
 BOUDH

[Signature]
 Addl. District Magistrate
 Boudh

Page No. ~~34~~ 3X

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ପାଠକର ନାମ ଓ ଠିକଣା	ଅଧିକାରୀଙ୍କ ଆଦେଶ ଓ ସାହାଯ୍ୟ	ପାଠକର ଦାୟିତ୍ୱ ଓ ଠିକଣା
୧	୨	୩

31.03.2021

This Case is taken up today.
 The applicant has deposited the Govt. Revenue as per the following demand fixed by the R.I., Dahya from the applicant Navkiran Enterprises Pvt.Ltd. through Nirojkumar kansal S/O Ram Avtar Agrawalla ,Caste: Marwadi, Vill:Bargarh, PS.Bargarh, Dist.Bargarh towards conversion of Agricultural land to non Agricultural land vide OLR B(A)-Case No.43/2021.

Unit	Amount	MR No/Date
Premium	7,00,000.00	0043971/269
Ground Rent	7,000.00	Dt.31.3.2021
D/F	500.00	
Total	707500.00	

Gone through the Case. The case land stands recorded in the name of Navkiran Enterprises Pvt.Ltd. through Nirojkumar kansal S/O Ram Avtar Agrawalla ,Caste:marwadi, Vill:Bargarh, PS.bargarh, Dist.Bargarh in the following Land Schedule of Mouza Padmpur Tukuda.

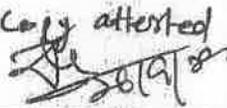
Name of the R.T.	Khata No.	Plot No	Kissam	Total area to converted
Navkiran Enterprises Pvt.Ltd. through Nirojkumar Kansal	16/6	1	SJ-II	1.720
		2	SJ-II	3.970
		4	SJ-II	0.090
		5	Atta	0.340
		7	Atta	0.880
		Total		7.000

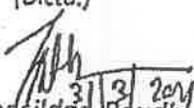
In view of the above, the applicant has fulfilled all the terms and condition, the case is allowed in favour of the applicant for conversion as per G.O.No.9781 dated 23.03.17 of Govt. in R & DM Deptt. Odisha.

ORDER IN ORIYA VERSION

ନେମା.....ପଦ୍ମପୁର ଟୁକଡା..... ଖାତା ନଂ.....16/6.....ପ୍ଲଟ ନଂ.ଉପର ବର୍ଷିତ ପ୍ରକାରେ ନିମ୍ନ... ଉପର ବର୍ଷିତ ପ୍ରକାରେ. ଏରିଆ: ୭,୦୭,୦୦୦. ଡି.ସେ.ପୁଣ୍ୟ ଖାତା ନଂ ଉପର..... Navkiran Enterprises Pvt.Ltd. ନିଲେ/ଟ କୁମାର ନାଥାଲ ପି. ରାମ ଅବତାର ଅଗ୍ରାୱାଲା.,ସା. ବରଗଡ଼..... ଆନା/ ବିଲା:..... ବରଗଡ଼..... ଓ ନେମା ଉପର ଟୁକଡା ମୁକାଦ୍ଦିମା ନଂ ଉପରରେ ନେମା ନାମ ପ୍ରକାଶ କର ।

Hence, the Record Keeper is directed to correct the ROR and issue intimation slip to the R.I concerned accordingly.

True copy attested


(Dictd.)

 Addl. Tahsildar, Boudh
 31/3/2021

Tulasi padh

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Translated Copy of page no - 7X
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Sl.No. of Order & Date	Order of the Officer & Signature	Office not as to action taken on order & date																																									
31.03.2021	<p>This case is taken up today.</p> <p>The applicant has deposited the Govt. Revenue as per the following demand fixed by the R.I,Dahya from the applicant Navkiran Enter Prises Pvt.Ltd through Niroj kumar Kansal S/o-Ram Avtar Agrawalla, Caste:Marwadi, Vill:Bargarh, PS:Bargarh, Dist.Bargarh towards conversion of Agricultural land to non Agricultural land vide OLR 8(A)-Case No.43/2021.</p> <table border="1"> <thead> <tr> <th>Unit</th> <th>Amount</th> <th>MR No./Date</th> </tr> </thead> <tbody> <tr> <td>Premium</td> <td>7,00,000.00</td> <td rowspan="2">0043971/269 Dt.31.3.2021</td> </tr> <tr> <td>Ground Rent</td> <td>7,000.00</td> </tr> <tr> <td>D/F</td> <td>500.00</td> <td></td> </tr> <tr> <td>Total</td> <td>707500.00</td> <td></td> </tr> </tbody> </table> <p>Gone through the Case. The case land stands recorded in the name of Navkiran Enter Prises Pvt.Ltd through Niroj kumar Kansal S/o- Ram Avtar Agrawalla, Caste:Marwadi, Vill:Bargarh, PS.Bargarh, Dist.Bargarh in the following Land Schedule of Mouza Padmpur- Tukuda.</p> <table border="1"> <thead> <tr> <th>Name of the R.T</th> <th>Khata No.</th> <th>Plot No.</th> <th>Kissam</th> <th>Total area to converted</th> </tr> </thead> <tbody> <tr> <td rowspan="5">Navkiran Enter Prises Pvt. Ltd through Niroj kumar Kansal</td> <td rowspan="5">16/6</td> <td>1</td> <td>SJ-II</td> <td>1.720</td> </tr> <tr> <td>2</td> <td>SJ-II</td> <td>3.970</td> </tr> <tr> <td>4</td> <td>SJ-II</td> <td>0.090</td> </tr> <tr> <td>5</td> <td>Atta</td> <td>0.340</td> </tr> <tr> <td>7</td> <td>Atta</td> <td>0.880</td> </tr> <tr> <td></td> <td></td> <td>Total</td> <td></td> <td>7.000</td> </tr> </tbody> </table> <p>In view of the above, the applicant has fulfilled all the terms and condition, the case is allowed in favour of the applicant for conversion as per G.O.No.9781 dated 23.03.17 of Govt. in R & DM Deptt.Odisha.</p> <p style="text-align: center;"><u>ORDER IN ORIYA VERSION</u></p> <p>Mouza: Padmapur-Tukuda, Khata No.16/6, Plot No. as mentioned above, Kissam: as mentioned above, Area: Ac.7.000 has been corrected in the name of Navkiran Enter Prises Pvt. Ltd., Niroj kumar Kansal, S/o- Ram Avtar Agrawalla, Vill:Bargarh, PS:Bargarh, Dist:Bargarh and the kissam of the land converted into Kissam Gharabari.</p> <p>Hence, the Record Keeper is directed to correct the ROR and issue intimation slip to the R.I concerned accordingly.</p> <p style="text-align: right;">(Dictd.) Sd/ 31.03.2021 Addl. Tahasildar, Boudh</p>	Unit	Amount	MR No./Date	Premium	7,00,000.00	0043971/269 Dt.31.3.2021	Ground Rent	7,000.00	D/F	500.00		Total	707500.00		Name of the R.T	Khata No.	Plot No.	Kissam	Total area to converted	Navkiran Enter Prises Pvt. Ltd through Niroj kumar Kansal	16/6	1	SJ-II	1.720	2	SJ-II	3.970	4	SJ-II	0.090	5	Atta	0.340	7	Atta	0.880			Total		7.000	
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		2	SJ-II	3.970																																							
		4	SJ-II	0.090																																							
		5	Atta	0.340																																							
		7	Atta	0.880																																							
		Total		7.000																																							

Translated copy attested.

56/9/2021
CSO LOM DISTRICT MANAGER
OSCSC LTD.
BOUDH

अ ३४ ANNEXURE- C



Sarat Kumar Meher
2-12-20

Sarat Kumar Meher
Notary, Sonapur

३७ ४८

ANNEXURE -D

Invoice No. 22
Ref. No.

Dated 31-Aug-24

CENTRE FOR GROUND WATER SOLUTION
New Shiv Mandir, Ramnagar Kadma Road Kadma No.2
Ps-Katkamdag, Hazaribag
GSTIN/UID: 20GUHPS7742L1Z3
State Name : Jharkhand, Code : 20
E-Mail : cgws7787@gmail.com

Tax Invoice

Party : **NAVKIRAN ENTERPRISES PRIVATE LIMITED**
Plot No.4 Khata No.16/4 Padampur Tukuda
Naupali Manamurida Boudh 762018
GSTIN/UID : 21AAHCN2510N1ZO
State Name : Odisha, Code : 21
Place of Supply : Odisha

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Electromagnetic Flow Meter 32MM	90261010	1 Nos	34,000.00	Nos	34,000.00
	Igst					6,120.00
	Total		1 Nos			₹ 40,120.00

Amount Chargeable (in words)

E. & O.E

INR Forty Thousand One Hundred Twenty Only

HSN/SAC	Taxable Value	IGST		Total Tax Amount
		Rate	Amount	
90261010	34,000.00	18%	6,120.00	6,120.00
Total	34,000.00		6,120.00	6,120.00

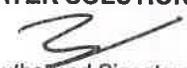
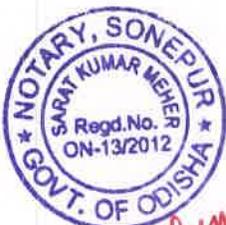
Tax Amount (in words) : **INR Six Thousand One Hundred Twenty Only**

Company's Bank Details

Bank Name : **Bank of India**
A/c No. : **587820110000190**
Branch & IFS Code: **RAMNAGAR & BKID0005878**

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for **CENTRE FOR GROUND WATER SOLUTION**

Authorised Signatory
This is a Computer Generated Invoice

Sarat Kumar Meher
2-12-24
Sarat Kumar Meher
Notary, Sonepur

३४ ३१



Sarat Kumar Meher
25/12/25
Sarat Kumar Meher
Notary, Sonepur

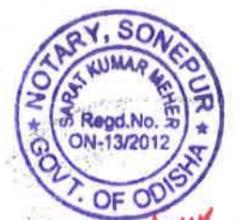


FOR THE MONTH

OF November-2025

ANNEXURE-E

Date	Collection Tank				Aeration Blowers				Gear Motor	Filter Pump							
	Pump-1		Pump-2		Pump-1		Pump-2			1	2	PUMP-1		PUMP-2		Cleaning date outlet	
	ON Time	OFF Time	ON	OFF	ON	OFF	ON	OFF				On Time	OFF TIME	On Time	OFF Time	DESIGN	Water
1/11/25	8 AM	7.55 PM	8.01 PM	7.56 AM	8.00 AM	7.53 PM	8.01 PM	7.59 AM	✓			2.33 PM	5.31 PM	1.00 AM	4.02 AM	7.2	7.3
2/11/25	8.05 AM	7.48 PM	8.02 PM	7.55 AM	8.00 AM	7.58 PM	8.00 PM	7.56 AM	✓			3.01 PM	6.01 PM	2.01 AM	3.55 AM	7.2	7.4
3/11/25	8.03 AM	8.03 PM	8.00 PM	8.01 AM	8.01 AM	8.02 PM	8.04 PM	7.49 AM	✓			1.00 PM	4.01 PM	1.33 AM	4.33 AM	7.2	7.2
4/11/25	7.57 AM	8.02 PM	8.05 PM	7.56 AM	8.11 AM	7.18 PM	8.01 PM	7.50 AM	✓			2.31 PM	5.04 PM	2.00 AM	5.01 AM	7.1	7.4
5/11/25	8.10 AM	8.04 PM	8.04 PM	8.11 AM	8.06 AM	8.10 PM	7.58 PM	7.59 AM	✓			4.01 PM	7.01 PM	4.01 AM	6.33 AM	7.2	7.3
6/11/25	8. AM	8.01 PM	8.06 PM	7.56 AM	8.05 AM	8.02 PM	8.01 PM	8.00 AM	✓			2.31 PM	5.01 PM	5.01 AM	7.01 AM	7.2	7.2
7/11/25	8.04 AM	7.57 PM	8.03 PM	8.05 AM	8.06 AM	7.59 PM	8.00 PM	8.01 AM	✓			2.33 PM	7.01 PM	2.01 AM	5.01 AM	7.0	7.3
8/11/25	8.02 AM	8.00 PM	8.00 PM	8.06 AM	8.15 AM	7.55 PM	8.04 PM	8.11 AM	✓			3.01 PM	5.33 PM	1.01 AM	5.31 AM	7.2	7.2
9/11/25	8.04 AM	7.56 AM	8.03 PM	8.05 AM	8.04 AM	8.04 PM	8.01 PM	8.00 AM	✓			2.33 PM	5.34 PM	5.11 AM	8.01 AM	6.8	7.0
10/11/25	7.57 AM	8.09 PM	8.00 PM	8.01 AM	7.59 AM	8.06 PM	8.06 PM	8.01 AM	✓			1.20 PM	4.14 PM	1.33 AM	4.01 AM	6.8	7.1
11/11/25	8.03 AM	8.04 PM	8.14 PM	8.01 AM	8.02 AM	8.00 PM	8.10 PM	8.04 AM	✓			3.15 PM	6.02 PM	9.55 PM	12.15 AM	6.7	7.2
12/11/25	7.53 AM	7.54 PM	8.06 PM	7.50 AM	8.01 AM	7.58 PM	7.59 PM	8.05 AM	✓			12.01 PM	2.44 PM	5.44 AM	2.01 PM	7.0	7.3
13/11/25	8.05 AM	8.05 PM	7.58 PM	8.05 AM	8.05 AM	8.05 PM	8.00 PM	8.05 AM	✓			7.01 AM	10.01 PM	5.11 PM	9.01 AM	7.1	7.1
14/11/25	8. AM	8.03 PM	8.08 PM	8.03 AM	8.04 AM	7.59 PM	8.01 PM	8.01 AM	✓			4.35 AM	7.01 PM	3.11 PM	11.00 AM	7.2	7.2
15/11/25	8.02 AM	8.00 PM	8.05 PM	8.06 AM	8.05 AM	8.03 PM	8.14 PM	8.00 AM	✓			1.00 AM	4.05 PM	12.55 PM	5.59 AM	6.7	7.1
16/11/25	8.05 AM	8.01 PM	8.02 PM	7.50 AM	8.08 AM	7.56 PM	8.04 PM	7.59 AM	✓			2.11 AM	5.11 PM	2.01 PM	2. AM	6.9	7.1
17/11/25	7.54 AM	8.05 PM	8.08 PM	8.02 AM	8.04 AM	8.04 PM	8.01 PM	8.03 AM	✓			3.33 AM	7.09 AM	9.01 PM	12.00 PM	6.8	7.2
18/11/25	7.56 AM	8.09 PM	8.04 PM	7.50 AM	8.07 AM	8.11 PM	8.01 PM	8.05 AM	✓			11.00 PM	2.01 AM	11.02 AM	4.33 PM	6.7	7.0
19/11/25	8.03 AM	8.06 PM	8.16 PM	8.00 AM	8.08 AM	8.01 PM	8.04 PM	7.56 AM	✓			10.01 PM	1.01 AM	6.11 AM	2.11 PM	6.8	7.2
20/11/25	8.05 AM	8.01 PM	8.08 PM	7.55 AM	7.59 AM	8.04 PM	8.11 PM	7.56 AM	✓			8.11 PM	11.04 PM	2.01 PM	11.53 AM	7.2	7.4
21/11/25	8. AM	8.02 PM	8.04 PM	8.03 AM	8.00 AM	8.04 PM	8.04 PM	7.58 AM	✓			3.00 PM	6.01 PM	12.00 PM	9.10 AM	7.3	7.1
22/11/25	8.03 AM	8.02 PM	8.05 PM	8.01 AM	8.05 AM	7.54 PM	8.06 PM	8.00 AM	✓			1.22 PM	3.55 PM	7.33 PM	1.01 AM	7.2	7.4
23/11/25	7.58 AM	8.07 PM	8.00 PM	7.55 AM	8.01 AM	8.00 PM	8.00 PM	7.59 AM	✓			8.11 AM	11.11 AM	2.10 PM	9.22 PM	7.1	7.3
24/11/25	8.03 AM	8.09 PM	8.11 PM	7.56 AM	8.02 AM	8.11 PM	8.11 PM	7.58 AM	✓			5.16 AM	7.30 AM	11.55 AM	5.00 PM	7.2	7.1
25/11/25	8. AM	8.06 PM	8.06 PM	8. AM	8.07 AM	8.03 PM	8.10 PM	7.59 AM	✓			1.33 AM	4.11 AM	9.10 AM	12.11 PM	7.0	7.4
26/11/25	8.05 AM	8.01 PM	8.01 PM	7.58 AM	8.09 AM	8.04 PM	8.11 PM	7.58 AM	✓			12.01 AM	2.44 AM	5.00 PM	7.33 AM	6.7	7.1
27/11/25	8.03 AM	8.02 PM	8.11 PM	7.55 AM	8.08 AM	8.08 PM	8.00 PM	8.00 AM	✓			8.16 PM	11.20 PM	1.01 PM	3.11 AM	6.7	7.1
28/11/25	7.58 AM	8.00 PM	8.07	8.01 AM	8.04 AM	8.01 PM	8.01 PM	7.59 AM	✓			3. PM	6.01 PM	9.20 PM	12.01 PM	7.2	7.2
29/11/25	8.04 AM	8.04 PM	8.06 PM	8.04 AM	8.11 AM	8.05 PM	8.00 PM	7.49 AM	✓			11.11 AM	1.44 PM	5.10 AM	7.11 PM	7.3	7.4
30/11/25	8.04 AM	8.01 PM	8.04 PM	8.00 AM	8.00 AM	8.11 PM	8.11 PM	8.01 AM	✓			6.31 AM	8.55 AM	5.00 PM	7.10 PM	7.2	7.4



Sarat Kumar Meher
25-12-24
Notary, Sonepur